

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 942
TO BE ANSWERED ON 14.12.2022

IMPROVEMENT OF ANGANWADI CENTRES

942 DR. FAUZIA KHAN:

Will the Minister of Women and Child Development be pleased to state

- (a) the details of the steps taken to improve the condition of Anganwadi Centres in the country;
- (b) the number of Anganwadi Centres in the country that have electrified buildings;
- (c) the list of Anganwadi Centres in the country which do not have a functional toilet;
- (d) the benefits realized due to the measures undertaken; and
- (e) the proposed measures to be taken in this respect?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) Under Anganwadi Services, following initiatives have been taken for improving the condition of Anganwadi Centres across the country:

- (i) Under Saksham Anganwadi, infrastructure in 2 lakh AWCs @ 40,000 AWCs per year shall be strengthened and upgraded across the country for improving nutrition delivery and early childhood care and development services. 40,000 AWCs have been identified in FY 2022-23 for upgradation as Saksham Anganwadi.
- (ii) Under Swachhta Action Plan, provision of drinking water facilities and toilet facilities has been made. The cost norm for toilet/sanitation facility has been revised from Rs.12,000/- to Rs.36,000/- per unit while for drinking water facilities, the cost norm has been revised from Rs.10,000/- to Rs.17,000/- per unit.
- (iii) Provision has been made for construction of 50,000 AWCs (with toilet and water facilities) under Saksham Anganwadi and Poshan 2.0 during 2021-22 to 2025-26, to target those AWCs which are running in rented premises or in open spaces.
- (iv) Anganwadi Centres across the country have been provided with Growth Monitoring Devices and Smart Phones for efficient service delivery.

- (v) Streamlined Guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and Data management and Monitoring through 'Poshan Tracker' for transparency, efficiency and accountability in delivery of Supplementary Nutrition.

These measures have resulted in improvement in infrastructural facilities and service delivery at Anganwadi Centres. As per the report of NFHS-5 conducted in 2019-21, 32.1% children under 5 years of age are underweight, 19.3% are wasted and 35.5% are stunted indicating a reduction from the previous NFHS – 4 conducted in 2015-16, which reported 35.8% children under 5 years of age as underweight, 21% wasted and 38.4% stunted respectively.

As Anganwadi Services is a Centrally Sponsored Scheme implemented by States/UTs, the responsibility of electrification of AWC buildings falls within the purview of State Governments/UT Administrations., Ministry do not main data in this regard.

The State/UT-wise statement of Anganwadi Centres having toilet facilities is at **Annexure**.

ANNEXURE TO RAJYA SABHA UNSTARRED QUESTION NO. 942 FOR ANSWER ON
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**INFORMATION ON TOILET FACILITIES IN ANGANWADI CENTRES AS PER APIP
PROPOSAL OF 2021-22**

S. No.	State/UT	Operational	No. of AWCs for which data is available	Total No. of AWCs/Mini-AWCs with toilet facility
1	Andhra Pradesh	55607	55607	41084
2	Arunachal Pradesh*	6225	6225	458
3	Assam	61715	61715	22301
4	Bihar	112094	111468	111468
5	Chhattisgarh	51586	51586	38567
6	Goa	1262	1262	1090
7	Gujarat	53029	53029	50880
8	Haryana	25962	25962	19575
9	Himachal Pradesh	18925	18925	18735
10	Jharkhand	38432	38430	29876
11	Karnataka	65911	65911	52393
12	Kerala	33115	33115	32686
13	Madhya Pradesh	97135	97135	66994
14	Maharashtra*	109832	109832	56336
15	Manipur	11510	11510	5192
16	Meghalaya	5896	5896	3965
17	Mizoram	2244	2244	1917
18	Nagaland*	3980	3980	1654
19	Odisha	73172	73172	32728
20	Punjab	27304	27304	23908
21	Rajasthan*	61625	61625	32527
22	Sikkim	1308	1308	1306
23	Tamil Nadu	54439	54439	43214
24	Telangana	35580	35580	17508
25	Tripura	9911	9911	8247
26	Uttar Pradesh*	189309	188982	175051
27	Uttarakhand*	20048	20048	16454
28	West Bengal	119481	119481	78828
29	A & N Islands	719	719	663
30	Chandigarh	450	450	450
31	Dadra & N Haveli and Daman & Diu	405	405	405
32	Delhi	10755	10755	10751
33	Jammu & Kashmir	28078	28078	21897
34	Ladakh*	1140	1140	1089
35	Lakshadweep*	71	71	71
36	Puducherry	855	855	855
Total		1389110	1388155	1021123

* Data has been taken for June 2021 as APIP data is not available